*NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

H

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/10	TP 23/16	For hearing	397/ 398	K. Inbalathan Vs. Ver Terra Products India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAŤ) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
4	NITISH SHETTY 9738223720	JAGDISI-1 CHINNAPPA	Line
	9738223720	CITA	4

ORDER

Counsel for Petitioner is present. PCS for R4 is present. He is directed to handover the D.D in the registry. Registry is directed to number the application filed by the PCS. List it on 20/12/2017.

Member (T)

9

Member (J)